4 Ma	ω			S	- 1				
FX		2	₽	Sr. No.					
Mahindra and Mahindra	The Fedral Bank Limited	ICICI Bank	Abhyudaya Cooperative Bank Limited	Name of creditor					
21.10.2022	21.10.2022	29.11.2022	18.10.2022	Date of receipt	Details o				
1,03,61,294.00	3,09,77,301.83	11,45,70,593.00	42,23,52,754.79	Amount claimed	Details of claim received	THE DISEMBER HINDING MENING PARTY	List of secured financial creditors (other than financial creditors belonging to any class of creditors)	Name of the corporate debtor: Protocol Marine Services Private Limited; Date of commencement of CIRP: October 07, 2022; List of creditors as on: March 4, 2023	Annexure – 3
1,03,61,294.00	2,53,16,901.00	9,10,72,678.00	42,23,52,754.79	Amount of claim admitted	Details of claim admitted				
Secured	Secured	Secured	Secured	Nature of claim					
1,03,61,294.00	3,09,77,301.83	11,45,70,593.00	42,23,52,754.79 NA	Nature of Amount covered Amount cove claim by security interest by guarantee					
Z	NA	NA	NA	Amount covered by guarantee			er than financial cre	ted; Date of comme	
No	No	No	No	Whether related party?			ditors belor	ncement of	
1.73%	4.23%	15.20%	70.51%	% voting share in CoC			iging to any class of	CIRP: October 07, 2	
r		1	,	contingent	Amount of contingent		creditors)	022; List of c	
1		1	1	claim may be set-	Amount of any mutual			reditors as on:	
1	t		1	Amount of claim not admitted				March 4, 2023	
0.00	56,60,400.83	2,34,97,915.00	0.00	Amount of claim under verification					
The Vehicle loan of whose vehicles are not sold and are in possession of the CD has been considered as secured				Remarks, if any		(Amount in ₹)			

